

(a) whether Government have received many representations from the All India Organisation of Chemists and Druggists about their problem;

(b) whether Government have examined their representations; and

(c) if so, what steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (c). Certain representations were received from the All India Organisation of Chemists and Druggists regarding the postponement of the enforcement of amendment to the Section 42 of the Pharmacy Act, 1948 which prohibits compounding, preparing, mixing or dispensing of any medicine by unregistered pharmacists after 1.9.1984. This provision was originally to be implemented with effect from 1.9.1981 but was postponed by a legislative amendment for 3 years on representations from States and various organisations as adequate number of trained pharmacists were not available. The position was carefully re-examined by the Government and it was decided that it would not be advisable to postpone further the enforcement of Section 42 of the Act.

**Study Committee Appointed to Enquire into the Causes of Loss to D.T.C.**

6909. SHRI V. SOBHANADREESWARA RAO :  
SHRI S. G. GHOLAP :  
SHRI SHANTA RAM  
POTDUKHE :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the cumulative loss incurred by the Delhi Transport Corporation as on 31 March, 1984 since its inception;

(b) whether any Study Committee was appointed to make indepth study of the causes of losses to DTC and to suggest ways and means to reduce the losses and improve its performance;

(c) if so, the details thereof;

(d) whether the suggestions were implemented; and

(e) if so, the results thereof, if any ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) The cumulative loss incurred by the Delhi Transport Corporation as at the end of 31st March, 84 since its inception was Rs. 381.80 crores.

(b) and (c). The Bureau of Public Enterprises set up a study team with the following terms of references :

(a) To study and analyse the comparative performance of metropolitan road transport undertakings in the cities of Delhi/Bombay/ Madras/ Ahmedabad on the basis of operational, financial and managerial criteria;

(b) To investigate the cost of operations of the undertakings including fixed/variable cost items, particularly maintenance, inventory and manpower costs, of DTC vis-a-vis the other road transport undertakings;

(c) To analyse the internal and external factors responsible for difference and variations in the performance of the road transport undertakings;

(d) To suggest remedial measures, both short and long term, to improve performance and avoid losses in respect of the D.T.C.

(d) and (e). The Study Team is yet to submit its report.

**Allotment of Plots of Land to Railwaymen**

6910. SHRI NARAYAN CHOUBEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways have a large amount of surplus land at Kharagpur on South Eastern Railways, which is lying vacant for years;

(b) whether Government have received any proposal to allot suitable plot of land to Railwaymen who have no quarter on proper terms and conditions; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Some pieces of vacant land are available at Kharagpur.